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**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 27/2/2017 AT 10.30 AM**

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : CP/2017

NAME OF THE PETITIONER(S) : Ashok Kumar Kanodia & 2 others

NAME OF THE RESPONDENT(S) : M/s Raghav Industries Limited & 2 others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. R. VIDHYASANKAR } Counsel for Respondent *R. Ashok Kumar* *R. Ashok Kumar*

2. Rohan Rajasekharan } Counsel for Petition 1 - 3
Advocate
Rajachopal & Ranunathan
+91 73583 15582

Roh. R.

ORDER

Shri R Ashok Kumar, counsel for petitioner present. Shri Rohan Rajasekharan, counsel for respondents present and filed vakalat on behalf of R1 & R2 and undertakes to file vakalat on behalf of R3. Time extended at request. Counsel for respondents also stated that he has not received copy of the petition. Counsel for petitioner is directed to provide a copy of the petition to the counsel for respondents. Time extended at request of counsel for respondents to file counter on behalf of R1 & R2 and vakalat and counter on behalf of R3. Put up on 23.03.2017 at 10.30 A.M.

Swamy
(K. Anantha Padmanabha Swamy)
Member (Judicial)